

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU):  
(a) and (b) Yes, Sir.

(c) The findings of the inspection are as under:—

1. Vendors deployed in the Coca-Cola kiosk were without medical certificates and Identity Cards.
2. Staffs were not wearing proper uniform.
3. Stalls were using more than allocated space by stacking water bottles, cartons etc.
4. Unbranded and unpacked items were sold.
5. Rate list was not displayed.
6. Sale of unapproved brand of Packaged Drinking Water.

(d) On account of the above findings all the four Automatic Vending Machines (AVM) kiosks operated by M/s Hindustan Coco-Cola Beverages Pvt. Ltd., were closed down and notice was served to the licensee to rectify the deficiencies immediately.

#### DMU passenger train

2131. KUMAR DEEPAK DAS: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of DMU passenger trains running in the country; and
- (b) whether there is any proposal for DMU passenger train in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU):  
(a) At present, there are 347 Diesel Multiple Unit (DMU) passenger services on Indian Railways.

(b) No, Sir.

#### Anti-collision device

†2132. DR. MURLI MANOHAR JOSHI:  
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in order to prevent train accidents, Government have decided to install anti-collision device across the entire railway network in the country;

(b) if so, the estimate regarding total number of devices required for the implementation of this scheme;

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†Original notice of the question was received in Hindi.